PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF JYOTI LIMITED IN TERMS OF REGULATION 15(1) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THEREOF ("SEBI (SAST) REGULATIONS, 2011")

OPEN OFFER FOR ACQUISITION OF 1,28,46,744 FULLY PAID UP EQUITY SHARES OF RS. 10/- EACH REPRESENTING 75% OF FULLY PAID-UP EQUITY SHARE CAPITAL AND VOTING CAPITAL OF JYOTI LIMITED ('TARGET COMPANY'), FROM EQUITY SHAREHOLDERS OF THE TARGET COMPANY BY MR. LAVJIBHAI DUNGARBHAI DALIYA ('ACQUIRER I') AND ANJANI RESIDENCY PRIVATE LIMITED ('ACQUIRER II') (ACQUIRER I AND ACQUIRER II ARE COLLECTIVELY REFERRED TO AS 'ACQUIRERS') ('OFFER' OR 'OPEN OFFER'), IN TERMS OF SEBI (SAST) REGULATIONS, 2011.

1. OFFER DETAILS

a. **Offer Size:** 1,28,46,744 (One Crore Twenty Eight Lacs Forty Six Thousand Seven Hundred and Forty Four) fully paid up equity shares of Rs. 10/- each ('Equity Share') representing 75% of fully paid-up equity share capital and voting capital of the Target Company.

b. **Offer Price:** The Offer Price is Rs. 63/- (Rupees Sixty Three only) per Equity Share ('Offer Price') aggregating to Rs. 80,93,44,872/- (Rupees Eighty Crore Ninety Three Lacs Forty Four Thousand Eight Hundred and Seventy Two only).

c. **Mode of Payment:** The Offer Price is payable in cash, in accordance with the provision of regulation 9(1)(a) of the SEBI (SAST) Regulations, 2011.

d. **Type of Offer:** This Offer being made by the Acquirers under regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011.

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for Equity Shares /Voting Rights acquired (in Rs. crores)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% of total equity / voting capital			
None						

3. ACQUIRERS

Details	Acquirer I	Acquirer II	Total
Name of Acquirers	Mr. Lavjibhai Dungarbhai Daliya	Anjani Residency Private Limited	2
Address	Mamta Park Society, Spinning Mill	56, Maheshwari Soc., Near Guru Nagar,	--

Details		Acquirer I	Acquirer II	Total
		Compound, Kapodara, Surat – 395 006, Gujarat	Opp. Baroda Pristage, Varachha Road, Surat – 395 006, Gujarat	
Name(s) of persons in control/promoters of Acquirer II		Not Applicable	Mr. Lavjibhai Dungarbhai Daliya	--
Name of the Group, if any, to which the Acquirers belong to		None	None	--
Pre transaction shareholding	**No. of equity shares**	Nil	Nil	Nil
	% of total equity / voting capital	Not Applicable	Not Applicable	Not Applicable
Proposed shareholding after acquisition of shares which triggered the Open Offer	**No. of equity shares**	Nil	Nil	Nil
	% of total equity / voting capital	Not Applicable	Not Applicable	Not Applicable
Any other interest in the Target Company		None	None	None

4. DETAILS OF SELLING SHAREHOLDERS, IF APPLICABLE

Not Applicable

5. TARGET COMPANY

Name of the Target Company	: Jyoti Limited
Registered Office	: Nanubhai Amin Marg, Industrial Area, P O Chemical Industries, Vadodara – 390 003, Gujarat
Tel. No.	: +91-265-3054444
Fax No.	: +91-265-2281871
Email id	: ashish@jyoti.com

The Target Company is listed on BSE Limited and Vadodara Stock Exchange Limited. The Equity Shares are placed under Group 'B' having a Scrip Code of 504076 on BSE Limited and company code 299 on Vadodara Stock Exchange Limited. The ISIN of Equity Shares of Target Company is INE511D01012.

6. OTHER DETAILS

6.1. All the details of the Open Offer would be published shortly in newspapers in terms of regulations 14(3) of the SEBI (SAST) Regulations, 2011 vide a Detailed Public Statement by June 29, 2015.

6.2. The Acquirers and the directors of the Acquirer II, severally and jointly accept full responsibility for the information contained in this PA and also undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.

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6.3. This Offer is not a competitive offer in terms of regulation 20 of the SEBI (SAST) Regulations, 2011.

Issued by the Manager to the Offer

INGA

INGA CAPITAL PRIVATE LIMITED
Naman Midtown, 'A' Wing, 21st Floor,
Senapati Bapat Marg, Elphinstone (West),
Mumbai - 400 013
Tel. No.: +91-22-4031 3489; Fax No.: +91-22-4031 3379
Email: jyoti.openoffer@ingacapital.com
Contact Person: Mr. Ashwani Tandon
SEBI Registration Number: MB/INM000010924

For and on behalf of Acquirers

(Acquirer I) **Sd/-** **Lavjibhai Dungarbhai Daliya**	**(Acquirer II)** **For Anjani Residency Private Limited** **Sd/-** **Authorised Signatory**

Place: Surat
Date: June 22, 2015

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